

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 310
IB-382(PB)/2021

IN THE MATTER OF:

PHL Fininvest Pvt Ltd

.....APPLICANT/PETITIONER

Vs.

Mr. Krishan Kumar Jajoo

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 17.10.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent: Mr. Vikas Dutta, Mr. Siddharth Silwal,
Ms. Shivani Sharma, Advocates.

ORDER

List the matter on **24.11.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)